BEFORE SHRI SATISH CHANDRA, JOINT SECRETARY & LEGAL ADVISER FIRST APPELLATE AUTHORITY

(Under Section 19 of RTI Act, 2005) Ministry of Law & Justice Department of Legal Affairs Room No. 406-B 'A' Wing Shastri Bhawan, New Delhi – 110001

Appeal No. 23(78)/2012 - IC

IN THE MATTER OF:

Mohd. Sabir, 27 Marrium Mahal Sadar Bazar, P.O & P.S Barrackpore, Kolkata-700120

APPELLANT

Versus

Central Public Information Officer Ministry of Law & Justice Department of Legal Affairs Shastri Bhawan, New Delhi

RESPONDENT

Date of Hearing: 31.7.2012

Present:-

- 1. None present for the Appellant.
- 2. Shri Nirmal Singh, Director/CPIO
- 3. Smt. Asha Sota, CAPIO
- 4. Shri Jagdish Kumar, Section Officer, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi–110001.

ORDER

1. The appellant in his appeal has alleged that the complete information has not been provided to him.

1811-

2. During the course of hearing the CPIO has informed that the subject matter of the appellant does not pertain to this department, it is related to Ministry of Home Affairs. Therefore, same has been forwarded to MHA vide letter number A-60011/3/2012—

A R.T.

Admn I/LA dtd. 29^{th} June, 2012. From the above it appears that information has already been furnished. The Appellant may approach to MHA for further information.

- 3. The Appeal is disposed off.
- 4. File is consigned to records.

(Satish Chandra)
Joint Secretary & Legal Adviser
First Appellate Authority

- Mohd Sabir, 27 Marrium Mahal, Sadar Bazar, P.O & P.S Barrackpore, Kolkata-700120
- Shri Nirmal Singh, Director/CPIO, D/o Legal Affairs, Shastri Bawan, New Delhi-110001.
- 3. Smt. Asha Sota, CAPIO, D/o Legal Affairs, Shastri Bhawan, New Delhi-110001
- 4. Shri Jagdish Kumar, Section Officer, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi–110001.
- 5. PPS to Law Secretary for information.

——Page Break——	